## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 8/252(3)/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

Name of the Company:

Santosh Jagdish Pandey & Anr.

(Jagdish IT & HR Solutions Pvt Ltd)

ROC, Gwalior.

Section of the Companies Act:

Section 252(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. PRASHANT PATEL FOUCCATE APPE

## **ORDER**

Learned PCS Mr. Prashant Patel present for Appellants. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

Appellant filed bank statement of the company, latest income tax return of the company and the affidavit of the appellant regarding the status of the bank accounts and status of Directors.

As 15 days' time from the date of service is not over.

List the matter on 16.02.2018.

MANORAMA KUMARI

MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 8th day of February, 2018.